

Compliance Report

As per

Hon'ble National Green Tribunal

(Order dated 10th August, 2022)

IN THE MATTER OF

Pradeep Norula

V/s

Municipal Corporation of Gurgaon & Ors.

IN

Execution Application No. 20/2022

IN

Original Application No. 137/2022

Compliance Report of Hon'ble NGT order dated 10.08.2022 in the matter of Pradeep Norula V/s Municipal Corporation of Gurgaon & Ors. Execution Application No. 20/2022 in Original Application No. 137/2022

1. Background:-

Grievance of the applicant is that malba/ waste material was being dumped behind the lane of T1, DLF, Phase – III, Gurgaon, Haryana and raising this grievance, OA No. 27/2020 was filed before the Tribunal. Vide order dated 30.01.2020 passed by the Tribunal, an action taken report was required to be submitted by the Authorities. Subsequently, on the basis of the report wherein it was said that the waste material has been removed, OA was disposed of vide order dated 17.07.2020.

Hon'ble National Green Tribunal vide order dated 10.08.2022 has directed as follows:-

“Looking to the facts and circumstances of the case and also recurring failure on the part of Municipal Corporation, Gurgaon, we find it appropriate to direct for a factual report from a joint Committee comprising State PCB and District Magistrate, Gurgaon, within 15 days by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.”

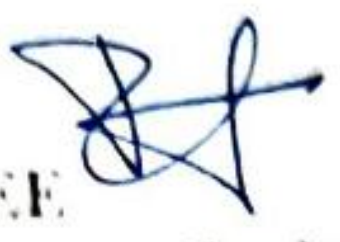
2. Compliance of Hon'ble National Green Tribunal directions:-


In compliance of Hon'ble NGT directions issued vide order dated 10.08.2022, a committee of following officers visited the site to ascertain facts and furnish a factual action taken report:-

Sr. No.	Name of Officer & Designation	Deptt.
1.	Sh. Vishram Kumar Meena, IAS, ADC, Gurugram	Representative of District Magistrate, Gurugram
2.	Sh. Divyanshu, AEE, Gurugram Region (North)	Representative of State PCB

Observations and Findings:-

Joint committee has visited the site on 26.08.2022 alongwith Sh. Rahul Khan, J.E., Municipal Corporation, Gurugram. No demolition waste is lying at the time committee's inspection. Photographs of the same is enclosed herewith as **Annexure-1**.


Divyanshu, AEE
HSPCB, Gurugram Region (N)

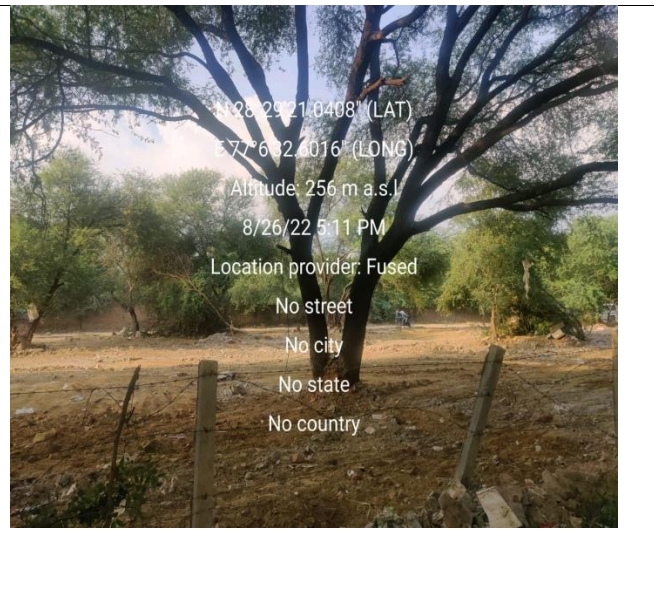
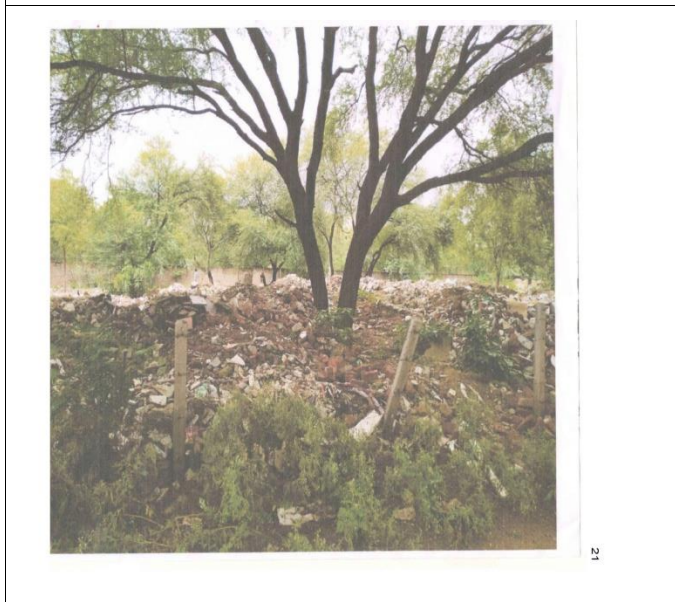
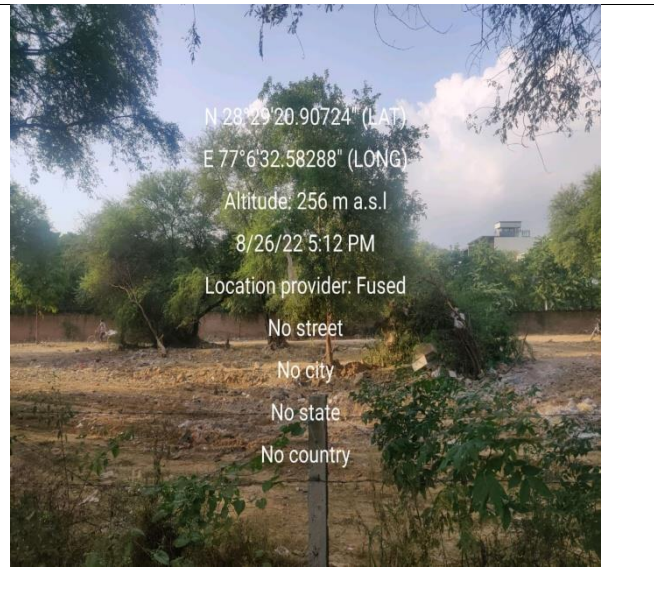
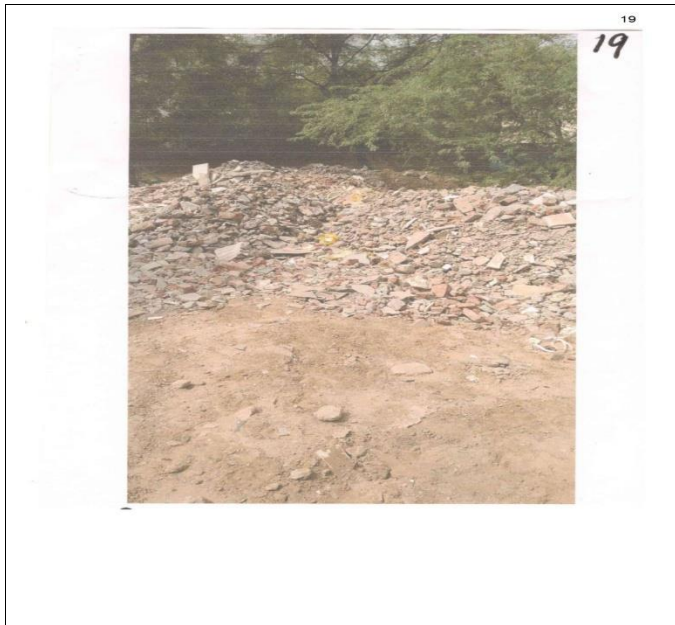

Vishram Kumar Meena, IAS
ADC, Gurugram

30.08.2022

Annexure-1

Photographs as per Execution Petition

Photographs during visit dated 26.08.2022



22

22



N 28°29'19.09068" (LAT)
 E 77°6'33.20784" (LONG)
 Altitude: 256 m a.s.l
 8/26/22 5:07 PM
 Location provider: Fused
 No street
 No city
 No state
 No country

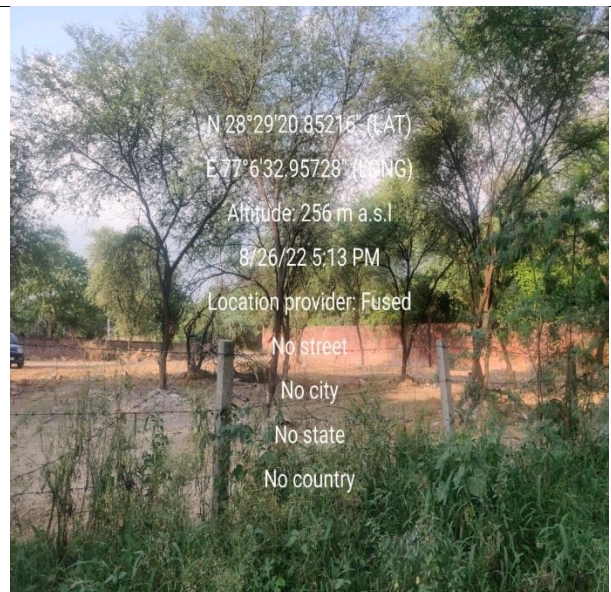
23



N 28°29'20.90724" (LAT)
 E 77°6'32.58288" (LONG)
 Altitude: 256 m a.s.l
 8/26/22 5:12 PM
 Location provider: Fused
 No street
 No city
 No state
 No country

24

24



N 28°29'20.85216" (LAT)
 E 77°6'32.95728" (LONG)
 Altitude: 256 m a.s.l
 8/26/22 5:13 PM
 Location provider: Fused
 No street
 No city
 No state
 No country